

Statement 26: Availment of WMA and Overdraft from the Reserve Bank

State	Normal WMA			Overdraft					
	2012-13	2013-14	2014-15 #	2012-13		2013-14		2014-15#	
	Number of Days	Number of Days	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days
1	2	3	4	5	6	7	8	9	10
I. Non-Special Category									
1. Andhra Pradesh	-	-	21	-	-	-	-	2	6
2. Bihar	-	-	-	-	-	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-
4. Goa	-	11	121	-	-	-	-	3	10
5. Gujarat	-	-	-	-	-	-	-	-	-
6. Haryana	12	3	-	1	5	-	-	-	-
7. Jharkhand	14	8	-	-	-	-	-	-	-
8. Karnataka	-	-	-	-	-	-	-	-	-
9. Kerala	-	1	26	-	-	-	-	1	7
10. Madhya Pradesh	-	-	-	-	-	-	-	-	-
11. Maharashtra	-	-	-	-	-	-	-	-	-
12. Odisha	-	-	-	-	-	-	-	-	-
13. Punjab	232	243	315	14	139	11	94	21	138
14. Rajasthan	-	-	-	-	-	-	-	-	-
15. Tamil Nadu	-	-	-	-	-	-	-	-	-
16. Telangana	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	-	-	-	-	-	-	-	1	-
18. West Bengal	48	31	29	5	13	4	10	-	-
II. Special Category									
1. Arunachal Pradesh	-	5	54	-	-	1	4	2	36
2. Assam	-	-	-	-	-	-	-	-	-
3. Himachal Pradesh	-	14	225	-	-	1	-	20	78
4. Manipur	81	8	-	4	30	1	8	-	-
5. Meghalaya	-	1	-	1	-	-	-	-	-
6. Mizoram	3	35	67	1	-	3	6	2	4
7. Nagaland	139	81	129	7	34	4	40	8	50
8. Tripura	-	-	-	-	-	-	-	-	-
9. Uttarakhand	-	-	-	-	-	-	-	-	-

: up to March 31, 2015. - : Nil/Negligible.

* : Refers to fresh occurrences of overdraft during the year.

Source : Reserve Bank records.